



## Rajasthan High Court Legal Services Committee, Jaipur

### **LOK ADALAT**

**(Date: 12-11-2016)**

Time : 10.30 P.M to 5.00 P.M. )

(Place: Raj. High Court Old Building Campus, Jaipur)

### **CAUSE LIST**

### **Bench No. 01**

S. No	Type of case	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1.	CSA 309/96	RSRTC Jaipur/ Mohd. Munshi	A.K. Pareek	Usman Khan
2.	CSA 25/97	RSRTC/ Madhusudan Dave	Raj Deepak Rastogi	D.S. Kushwah
3.	CSA 185/98	RSRTC/ Nem Singh	Virendra Lodha	Hari Shankar Sharma
4.	CSA 300/98	RSRTC/Gopal Ram	Ashok Bansal	B.L. Gupta
5.	CSA 314/98	RSRTC/Bhanwar Singh	Raj Deepak Rastogi	Ravi Shankar Sharma
6.	CSA 441/99	RSRTC/ Sam Sher Khan	Mahendra Goyal	-
7.	CSA 478/99	RSRTC/Ram Charan Sharma	Raj Deepak Rastogi	Davendra Kushwah
8.	CSA 507/99	RSRTC/Munna Lal	Raj Deepak Rastogi	S.R. Surana
9.	CSA 611/99	RSRTC/ Mohan Lal	Raj Deepak Rastogi	-
10.	CSA 615/99	RSRTC/Jaipur/ Ranjeet Singh	Virendra Lodha	J.P. Goyal
11.	CW 3298/99	Bhajn LaL/ State of Rajasthan and others	Manju Joshi	Hari Bharat
12.	CW 3412/99	Manohar Lal Sharma/State of Raj.	Sanjay Pareek	G.A.
13.	CW 5229/99	Jainul Abdin/State of Raj.	B.L. Gupta	Virendra Lodha
14.	CSA 32/00	RSRTC/Shamsuddin	Virendra Lodha	B.L. Gupta
15.	CSA 86/00	RSRTC/Om Prakash Mochi	Naina Saraf	-
16.	CSA 96/00	RSRTC /Bharat Bhushan Sharma	Virendra Lodha	B.L. Gupta
17.	CSA 97/00	RSRTC/Shanti Swaroop	Deepak Goyal	B.L. Gupta
18.	CW 188/00	K.D. Mahere/R.S.E.B.	Sanjeev Prakash Sharma	Ajay Gupta
19.	CFA 253/00	Bank of Baroda/M/s Shiv Industries & ors	O.P. Garg	N.K. Singhal
20.	CSA 283/00	RSRTC/Keta Ram	Virendra Lodha	-
21.	CSA 313/00	RSRTC & Ors. /Lal Chand	Naina Saraf	Usman Khan
22.	CW 609/00	Prakash Narain Natani/State of Raj.	S.P. Sharma	O.P. Sharma
23.	CW 1226/00	Verendra Kumar Nangia/State of Raj.	G.C. Garg	R.B. Mathur

24.	CW 2405/00	Raghuv eer Singh/ State of Raj.	Miss Ashish Joshi	Deepak Ajopa
25.	CW 245/01	Bhawani Shankar Verma/ The State of Rajasthan	G.P. Kaushik	G.A.
26.	CW 370/01	Dr. M.R. Songara/ State of Rajasthan and others	Prahlad Singh	N.K. jain
27.	CW 482/01	Bheru Singh Jhala/ State of Raj.	Paras Kuhad	G.A.
28.	CW 1370/01	Kedar Lal Agarwal/ State of Raj	S.P. Sharma	R.B. Mathur
29.	CW 1831/01	Laxman Singh Hada/The Maiviya Regional Engineering	Mahesh Gupta	Sanjay Pareek
30.	CW 1845/01	Gopal Ram Sharma/Secretary, Revenue Dep.	U.P. Gaur	S.N. Kumawat
31.	CW 3647/01	Rambux Jat / A.V.V.N.L. and others	Yogesh Kumar Sharama	Ritwick Dave
32.	CW 4892/01	Prem Chand /State of Raj	K.K. Sharma	G.A.
33.	CW 5832/01	Jagdish narain Yadav/J.D. A. & Ors.	Ashok Gaur	G.A.
34.	CW 426/02	Dr. K.C. Gupta / State of Rajasthan and others	Gopichand Garg	Syam Arya
35.	CW 505/02	Shayam Sundar /State of Raj.	Virendra Dangi	Ajay Gupta
36.	CW 1712/02	Dr. Jaigopal Arora/ State of Raj.	Rajveer Sharma	Sanjay Kumar Sharma
37.	CW 4225/02	Mohan Lal Shorotriya/State of Raj	B.L. Sharama	G.A.
38.	CW 4913/02	Hotel Association of Jaipur/The state of Raj.	G.S. Bapna	P.c. Jain
39.	CW 5738/02	Modan Lal Agarwal/Judge Industrial Tribunal Jaipur	B.L. Gupta	Arun Chaturvedi
40.	CW 6325/02	Mani Ram Krishniya/ The raj. Small Scale Industries corp. Ltd.	Anupam Agarwal	R.P. Garg
41.	CW 8006/02	Virendra Sinha / State of Rajasthan	Yashu S. Choudhary	G.A.
42.	CW 8476/02	Girdhar Lal/ RSRTC	Hanuman Choudhary	Om Prakash Sharma
43.	CW 8508/02	Bhanwar lal Sharma/State of Raj.	Ramakant Pareek	G.A.
44.	CW 585/03	Narendra Kumar Bansal/State of Raj.	Pratap Singh Sirohi	G.A.
45.	CW 880/03	Narain Singh/ State of Raj.	Prahlad Singh	G.A.
46.	CW 1242/03	Alladin/State of Raj.	Ghanshyam Brijwasi	G.A.
47.	CW 1257/03	Roshan Lal Sharma /Chairman M.D. RSRTC	Satish Khandal	G.A.
48.	CW 1258/03	Smt. Ajijan/State of Raj.	Arvind Kumar Sharma	G.A.
49.	CW 1746/03	Omwati/The Director, Pension	Nemi Chand	R.B. Mathur

		Department.	Choudhary	
50.	CW 2805/03	Mohd. Hanif / State of Raj.	M.B. Sharma	G.A.
51.	CW 3182/03	Devendra Singh/State of Raj.	K.N. Gupta	G.A.
52.	CW 3186/03	Managing Comm. Shri Sunmati Shiksha Sadan Senior Secondary Sch./ Smt. Bhuri Devi	Prahlad Singh	-
53.	CW 3297/03	Surendra Kumar Popli/ R.N.G.E.I.T. & Ors.	Mahendra Goyal	G.A.
54.	CW 3516/03	Jagdish Prasad/ The Secretary (Administration) Jaipur	Yogesh Kumar Sharma	J.K. Singh
55.	CW 3695/03	Ram Gopal Kumawat/State of Raj.	Suresh Kashyap	M.D. Agarwal
56.	CW 3852/03	Ramesh Chand Gupta/State of Raj.	Devendra Kumar	Manu Bhargava
57.	CW 3958/03	Rameshwar Dayal Sharma/State of Raj.	Mohit Gupta	G.A.
58.	CW 3978/03	Smt. Vishnu Kanwar/State of Raj.	Manju Joshi	Ankur Rastogi
59.	CW 4251/03	Pradeep Kumar/J.D.A.	R.P. Sharma	S. Pareek
60.	CW 4510/03	Smt. Savitri Devi & Ors./State of Raj.	Praveen Balwada	R.B. Mathur
61.	CW 5121/03	Bhagirath mal Saini/State of Raj.	Prahlad Singh	Shyam Arya
62.	CW 5323/03	Satish Kumar/ Jaipur V.V. Nigam	Jitendra Mitruka	G.A.
63.	CW 5378/03	Prem Behari Saxena/State of Raj.	Amit Mathur	G.A.
64.	CW 5763/03	Udai Ram Jangir/RSRTC	Devendra Kumar Bhardwaj	O.P. Sharma
65.	CW 5845/03	Murari Lal Gupta / State of Rajasthan	Anupam Agarwal	H.V. Nandwana
66.	CW 6525/03	Hari Charan Sharma / State of Raj.	Arvind Kumar Sharma	G.A.
67.	CW 7192/03	Raghunath Prasad Verma/State of Raj.	-	G.A.
68.	CW 7596/03	Dilip Kumar/ Regional Officer C.B.S.C. Ajmer	Virendra Bandhu	R.P. Singh
69.	CW 7597/03	Radhey Shyam Upadhyay / State of Rajasthan and others	M.S.Beg	Jainendra Jain
70.	CW 391/04	Vimal Chand/ State of Raj.	S.L. Songara	G.A.
71.	CW 769/04	Madan Lal/ State of Raj.	Sanjay Mehrishi	G.A.
72.	CW 1157/04	Hanuman Singh/ State of Raj.	Hanuman Choudhary	G.A.
73.	CW 2204/04	Mahaveer Prasad Sharma / State of Rajasthan and others	-	G.A.
74.	CW 2792/04	Hari Narayan/State of Raj.	Bharat Yadav	G.A.
75.	CW 2866/04	Dr. Shrivallabh Sharma/State	J.K. Yadav	G.A.

		of Raj.		
76.	CW 3435/04	Prabhu Lal Malviya / State of Rajasthan and others	Bhanwar Bagri	G.A.
77.	CW 3442/04	Narain Lal / State of Rajasthan and another	Vinod Kumar Gupta	P. Pareek
78.	CW 4688/04	J.L. Lohar/State of Raj.	Prahlad Singh	G.A.
79.	CW 4734/04	Chuttan Lal/State of Raj.	Ranvir Singh	G.A.
80.	CW 3289/06	RSRTC/Ramdev Verma	Vinayak Joshi	-
81.	CW 10013/06	Chittar MaL / RSRTC	Dharmendra Jain	G.A.
82.	CW 270/07	Naval Singh/RSRTC	Babu Lal Gupta	Virendra Lodha
83.	CMA 1469/10	Bhola ji & Ors./ Kishan Kathat	Jai Prakash Gupta	Vishal Jain
84.	CW 16729/11	RSRTC/ Ram Kumar Bhamu & Ors.	Mukesh Kumar Verma	Sharad Purohit
85.	Cri.Misc. W 2564/12	Kishore Singh / RSRTC	Vinod Lal Mathur	Tapesh Agarwal
86.	CSA 264/13	RSRTC/Gulam Sarver	Anroop Singhi	M.C. Jain
87.	CW 13261/13	Shrawani Devi/ State of Raj.	Rohitashw Kajla	Hari Barth
88.	CW 18069/15	Naim Khan/Commissioner Horticultur & ors	Ram Rakh Sharma	Ajif Sikandar

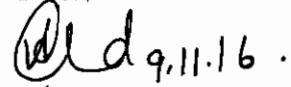
### Pre-litigation Cases

1.	Pre-Litigation Case No. 09/15	Smt. Rama Kanwar	Goridhan Singh
2.	Pre-Litigation Case No. 63/16	Sh. Balveer Singh	RSRTC
3.	Pre-Litigation Case No. 113/16	Sh. Shankar Lal Mali	RSRTC
4.	Pre-Litigation Case No. 209/16	Sh. Kailash Chand Teeli	RSRTC
5.	Pre-Litigation Case No. 266/16	Sh. Mangi Lal	RSRTC
6.	Pre-Litigation Case No. 267/16	Sh. Chandra Prakash Jha	RSRTC
7.	Pre-Litigation Case No. 406/16	Sh. Ramesh Chand Sharma	RSRTC
8.	Pre-Litigation Case No. 439/16	Sh. Sumer Singh	RSRTC
9.	Pre-Litigation Case No. 454/16	Sh. Mohan Das Bairagi	RSRTC
10.	Pre-Litigation Case No. 501/16	Sh. Usman Ahmad	RSRTC
11.	Pre-Litigation Case No. 524/16	Sh. Ladu Ram Choudhary	RSRTC
12.	Pre-Litigation Case No. 542/16	Sh. Bachraj Pandey	RSRTC
13.	Pre-Litigation Case No. 555/16	Smt. Priya	Sh. Ramswroop & Ors
14.	Pre-Litigation Case No. 594/16	Sh. Jag Ram Singh	RSRTC
15.	Pre-Litigation Case No. 632/16	Sh. Kishan Singh	Sh. Omprakash Saini, Director, Turning Point, Jaipur
16.	Pre-Litigation Case No. 633/16	Sh. Shyam Lal Gupta	M.D. Confed Jaipur & Ors
17.	Pre-Litigation Case No. 661/16	Sh. Chandra prakash Chturvedi	RSRTC
18.	Pre-Litigation Case No. 702/16	Sh. Praveen Kumar Sharma	RSRTC
19.	Pre-Litigation Case No. 751/16	Sh. Jagdish Prasad Sharma	RSRTC
20.	Pre-Litigation Case No. 752/16	Sh. Subhash Kumar Gupta	RSRTC
21.	Pre-Litigation Case No. 841/16	Sh. Rajendra Singh Prihar	RSRTC
22.	Pre-Litigation Case No. 843/16	Yogendra Kumar Sharma	RSRTC
23.	Pre-Litigation Case No. 860/16	Sh. Rampratap Sharma	RSRTC

24.	Pre-Litigation Case No. 866/16	Sh. Sardar Ram Yadav	RSRTC
25.	Pre-Litigation Case No. 875/16	Smt. Nathi Devi	RSRTC
26.	Pre-Litigation Case No. 876/16	Sh. Boduram Kumawat	RSRTC
27.	Pre-Litigation Case No. 889/16	Sh. Kailash Chand S/o Ramlal	RSRTC
28.	Pre-Litigation Case No. 910/16	Sh. Suraj Mal	RSRTC
29.	Pre-Litigation Case No. 919/16	Vijay Kumar S/o. Sh. Baluram	RSRTC
30.	Pre-Litigation Case No. 920/16	Ram Gopal	RSRTC
31.	Pre-Litigation Case No. 921/16	Ganpat Ram S/o. Sh. Bholu Ram	RSRTC
32.	Pre-Litigation Case No. 922/16	Moti Ram S/o. Sh. Dena Ram	RSRTC
33.	Pre-Litigation Case No. 923/16	Sharvan Kumar S/o. Sh. Puran Mal	RSRTC
34.	Pre-Litigation Case No. 924/16	Pooran Mal S/o. Sh. Ram Kumar	RSRTC
35.	Pre-Litigation Case No. 925/16	Vishwanath Sharma S/o. Sh. Ladu Ram	RSRTC
36.	Pre-Litigation Case No. 926/16	Ratan Lal S/o. Sh. Gopi Ram	RSRTC
37.	Pre-Litigation Case No. 927/16	Om Parkash Khar S/o. Lkshmi Narayan ji	RSRTC
38.	Pre-Litigation Case No. 928/16	Manohar Lal	RSRTC
39.	Pre-Litigation Case No. 929/16	Girdhanri Lal S/o. Sh. Bal Ji	RSRTC
40.	Pre-Litigation Case No. 930/16	Madhusudan Sharma S/o. Sh. Ramgopal Sharma	RSRTC
41.	Pre-Litigation Case No. 931/16	Pannalal Rao S/o. Sh. Madan Lal Rao	RSRTC
42.	Pre-Litigation Case No. 932/16	Chunni Lal S/o. Sh. Dalla Ram	RSRTC
43.	Pre-Litigation Case No. 933/16	Madan Singh Tanwar	RSRTC
44.	Pre-Litigation Case No. 934/16	Parasram S/o. Sh. Ramnarayan	RSRTC
45.	Pre-Litigation Case No. 935/16	Nandram Rao S/o. Sh. Baksu Rao	RSRTC
46.	Pre-Litigation Case No. 936/16	Kishor Singh S/o. Sh. Bhanwar Singh	RSRTC
47.	Pre-Litigation Case No. 937/16	Mahendra Singh Rathore	RSRTC
48.	Pre-Litigation Case No. 938/16	Gopal Lal S/o. Sh. Narayan Sahai	RSRTC
49.	Pre-Litigation Case No. 939/16	Mangtu Ram Sharma S/o. Sh. Ghuda Ram Sharma	RSRTC
50.	Pre-Litigation Case No. 941/16	Rajbahadur Singh S/o. Sh. Narayan Singh	RSRTC
51.	Pre-Litigation Case No. 942/16	Lalit Kumar Pant S/o. Sh. Hansa Dutt Pant	RSRTC
52.	Pre-Litigation Case No. 943/16	Ramsingh Gurjar S/o. Sh. Srinarayan	RSRTC
53.	Pre-Litigation Case No. 944/16	Nagaram S/o. Sh. Magaram	RSRTC
54.	Pre-Litigation Case No. 945/16	Bhanwar Singh S/o. Sh. Bhoor Singh	RSRTC
55.	Pre-Litigation Case No. 946/16	Ranveer Singh S/o. Sh. Madan Singh	RSRTC
56.	Pre-Litigation Case No. 948/16	Babu Lal Mali S/o. Sh. Madho Lal	RSRTC
57.	Pre-Litigation Case No. 949/16	Basanti Lal Rathor S/o. Sh. Ghanshi Ram	RSRTC

58.	Pre-Litigation Case No. 950/16	Jai Prakash Sharma S/o. Sh. Ramsaroop Sharma	RSRTC
59.	Pre-Litigation Case No. 952/16	Jai Singh S/o. Sh. Late Sh. Kishan Jat	RSRTC
60.	Pre-Litigation Case No. 953/16	Sitaram sharma S/o. Sh. Ramdhan Sharma	RSRTC
61.	Pre-Litigation Case No. 954/16	Dhanna Lal Jat S/o. Sh. Hari Narayan Jat	RSRTC
62.	Pre-Litigation Case No. 955/16	Krishan Gopal S/o. Sh. Hanuman Prasad	RSRTC
63.	Pre-Litigation Case No. 956/16	Bhagwan Sahai Sharma S/o. Sh. Balabaksh Sharma	RSRTC
64.	Pre-Litigation Case No. 957/16	Amerchand S/o. Sh. Sohan Lal	RSRTC
65.	Pre-Litigation Case No. 958/16	Durga Parsad S/o. Sh. Chtra Ram	RSRTC
66.	Pre-Litigation Case No. 959/16	Mahesh Kumar Verma S/o. Sh. Kedar Mal Verma	RSRTC
67.	Pre-Litigation Case No. 960/16	Rakesh Saxena S/o. Late Sh.G.L. Saxena	RSRTC
68.	Pre-Litigation Case No. 961/16	Manmohan Gautam S/o. Sh. Ramniwas Gautam	RSRTC
69.	Pre-Litigation Case No. 962/16	Pritam Singh S/o. Sh. Vijay Singh	RSRTC
70.	Pre-Litigation Case No. 963/16	Dhan Raj Sharma S/o. Sh. Paras Mal	RSRTC
71.	Pre-Litigation Case No. 964/16	Bheem Sen Gurjar S/o. Sh. Rampratap	RSRTC
72.	Pre-Litigation Case No. 965/16	Jagmal Singh S/o. Sh. Pooran Mal	RSRTC
73.	Pre-Litigation Case No. 966/16	Ram Chandra Singh S/o. Sh. Girwar Singh	RSRTC
74.	Pre-Litigation Case No. 967/16	Narayan Singh S/o. Sh. Tej Singh	RSRTC
75.	Pre-Litigation Case No. 968/16	Bhim Singh kashyap S/o. Sh. Pushkar Narayan Ji	RSRTC
76.	Pre-Litigation Case No. 969/16	Ranjna Devi W/o. Late Jogendra Pal Singh	RSRTC
77.	Pre-Litigation Case No. 970/16	Omendra Singh S/o. Shri Bijendra Singh	RSRTC
78.	Pre-Litigation Case No. 971/16	Mahaveer Prasad Sharma S/o. Sh. Prabhudayal Sharma	RSRTC
79.	Pre-Litigation Case No. 972/16	Krishan Kumar Sharma S/o. Sh. Shyam Sundar Sharma	RSRTC

By Order,

 9.11.16 .

Secretary,

Rajasthan High Court Legal Services Committee,  
Jaipur